

**Court-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 275 of 2013**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Mangalore Electricity Supply Co. Ltd. ... Appellant(s)**

**Versus**

**M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shodhan Babu**

**Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.**  
**Mr. B.S. Prasad for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing before the **Chennai Circuit Bench on 16.04.2014**

**(Rakesh Nath)**  
**Technical Member**  
**Ts/ak**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**